

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF ALKYL AMINES CHEMICALS LIMITED

Registered Office: Nirman Vyapar Kendra, 401-407, Plot No.10, Sector 17, DBC, Vashi, Navi Mumbai-400703

The details subsequent to the completion of the offer made vide Public Announcement on April 21, 2008 & Corrigendum Public Announcement on June 12, 2008 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") by Mr. Yogesh M Kothari ("Acquirer") and Persons Acting in Concert, to acquire upto 20,39,640 equity shares of Rs.10/- each representing 20% of total post conversion paid up / voting share capital of the Alkyl Amines Chemicals Limited ("Target Company") at a consolidated price of Rs.100.33 (Rupees One Hundred and Paise Thirty Three only) per fully paid-up equity share of Rs.10/- each ("Equity Shares") comprising of the offer price of Rs.100 (Rupees One Hundred only) per equity share and the interest of Rs.0.33 (Paise Thirty Three only) calculated @10% p.a. for the delay of 12 days in releasing the Public Announcement, payable in cash. ("the offer") is as under:

1. Name of the Target Company: Alkyl Amines Chemicals Limited
2. Name and Address of the Acquirer: Mr. Yogesh M Kothari residing at Sea View 57, Worli Sea Face, Mumbai - 400 030
3. Name of Manager to the Offer: Chartered Capital And Investment Limited
4. Name of Registrar to the Offer: Sharex Dynamic (India) Private Limited
5. Offer Details:
 - a. Date of opening of the offer: Wednesday, June 18, 2008, (As per revised schedule)
 - b. Date of closing of the offer: Monday, July 7, 2008, (As per revised schedule)
6. Details of the Acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actual	
(1)	Price payable to shareholders in the open offer	Rs. 100.33 per Equity Share		Rs. 100.33 per Equity Share	
(2)	Shareholding of acquirer including PAC before the Conversion of Preference Shares into Equity Shares/PA	47,38,060 (53.45%)		47,38,060 (53.45%)	
(3)	Shares acquired by conversion of preference shares into equity shares	13,33,333 (13.07%)		13,33,333 (13.07%)	
(4)	Shares acquired in the open offer	20,39,640 (20.00%)		11,29,276 (11.07%)	
(5)	Size of the open offer (No. of shares multiplied by price payable per share)	Rs. 20,46,37,082		Rs. 11,33,00,323 (After rounding off)	
(6)	Shares acquired after PA but before 7 working days prior to closure date, if any	1,18,104* (1.16%)		1,18,104* (1.16%)	
(7)	Post offer shareholding of acquirer (2+3+4+6)	82,29,137 (80.69%)		73,18,773 (71.77%)	
(8)	Pre and Post offer shareholding of public No. of shares and (%)	Pre offer	Post offer	Pre offer	Post offer
		38,50,922 (37.76%)	18,11,282 (17.76%)	38,50,922 (37.76%)	27,21,646 (26.69%)

* 1,18,104 Equity Shares received by Mr. Yogesh M. Kothari on April 25, 2008 i.e. after the date of Public Announcement, which was transmitted to him by way of inheritance from his parents under Will. These shares were transferred to Mr. Yogesh M. Kothari by the Executors of the Will.

All Percentage shareholding has been calculated on the basis of post conversion paid up equity share capital of the Company, except the shareholding before the conversion of Preference Shares.

7. Status of Escrow Account: Yet to be released.
8. Payment of Interest: The consolidated price shown above is inclusive of interest @ 10% p.a. of Rs.0.33 (Paise Thirty Three only) per Equity Share on the offer price for the delay of 12 days in releasing the Public Announcement.
9. Status of Investor complaints: Nil

10. This Public Announcement would also be available on the SEBI website at www.sebi.gov.in.

The Acquirer, Mr. Yogesh M Kothari along with Persons Acting in Concert, Mr. Suneet Y. Kothari, Ms. Nini Y. Kothari, Directors of M/s YMK Trading & Consultancy Private Limited, M/s SYK Trading & Consultancy Private Limited, M/s Anjyko Investment Private Limited and M/s Niyoko Trading & Consultancy Private Limited, accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirers laid down in the Regulations and subsequent amendments thereof.

Issued on behalf of the Mr. Yogesh M Kothari (Acquirer) & PACs, by Manager to the offer



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